

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31497/2014

MEHENDRA PANDIT (D) THRO. HIS LRS BADRI PANDEY Petitioner(s)

VERSUS

BABUA KOERI & ORS.

Respondent(s)

(Only I.A. for Substitution in SLP(c) NO.10430 of 2016 to be listed before Hon'ble Judge -in - Chamber.

IA No. 1/2014 - CONDONATION OF DELAY IN FILING)

WITH

SLP(C) No. 10430/2016 (XI)

(only SLP (C) No. 10430/2016 is to be list before Hon'ble Judge in Chamber

IA No. 181102/2018 - APPLICATION FOR SUBSTITUTION

IA No. 179863/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 179865/2018 - SETTING ASIDE AN ABATEMENT)

Date : 08-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Mr. Akhilesh Kumar Pandey, AOR(NP)
 Mr. Rajeev Singh, AOR(NP)

For Respondent(s) Ms.Sunita Pandit,Adv.
 Ms. Asha Gopalan Nair, AOR
 Mr. Akhilesh Kumar Pandey, AOR
 Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(c) NO.10430 of 2016

None present for the petitioner even on the second call.

List next week along with record of main matter i.e. SLP(C)
No.31497/2014.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(VIJAY KUMAR)
BRANCH OFFICER